

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:4297

ANSWERED ON:06.12.2010

FDI IN SINGLE BRAND RETAIL

Das Gupta Shri Gurudas;Nahata Smt. P. Jaya Prada;Rao Shri Sambasiva Rayapati;Shekhar Shri Neeraj

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has received proposals/suggestions from trade associations for permission of hundred per cent Foreign Direct Investment (FDI) in single brand retail business in the country in the recent past;
- (b) if so, the details thereof and reaction of the Government thereto;
- (c) whether the Government has made any assessment of the likely impact, this action on the country's overall economy and the domestic business entrepreneurs;
- (d) if so, the details thereof;
- (e) whether the Government is contemplating to allow FDI in the agriculture sector and partnership also;and
- (f) if so, the details thereof alongwith steps taken to safeguard the Indian farmers and industry?

Answer

MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a): The existing policy allows for 51 % FDI, in single brand retail trading, subject to specified conditions. No proposal for change in this policy is under consideration at present.

(b) to (d): Does not arise.

(e) & (f): The existing FDI policy allows FDI, upto 100%, on the automatic route, in Floriculture, Horticulture, Development of Seeds, Animal Husbandry, Pisciculture, Aquaculture and Cultivation of Vegetables & Mushrooms under controlled conditions and services related to agro and allied sectors, subject to specified conditions Besides the above, FDI is not allowed in any other agricultural sector /activity.

The Department of Industrial Policy & Promotion has released a Discussion Paper on the Limited Liability Partnerships (LLPs), inviting comments from the public and stakeholders. The Discussion paper and comments received are available in the public domain. Government has yet to take a final view.